

**DELHI LEGISLATIVE ASSEMBLY**

**Bulletin Part-I**

**(Brief summary of proceedings)**

Thursday, 14<sup>th</sup> March 2013/ Phalgun 25, 1934 (Saka)

**No. 90**

**2.02 PM Dr. Yoganand Shastri, Hon'ble Speaker in Chair**

1. 2.03 PM Prof. Vijay Kumar Malhotra, Leader of Opposition and other Members of Bhartiya Janta Party stood up on their seats and started speaking simultaneously.  
They also raised slogans against the Government.
2. 2.05 PM Starred Question No. 11 was asked and replied.
3. 2.07 PM Starred Question No. 5 was asked.
4. 2.08 PM Most of the Members of Bhartiya Janta Party walked out of the House.
5. 2.09 PM Members of BJP came back in the House.
6. 2.20 PM Shri Dharm Deo Solanki, Hon'ble Member exchanged arguments with the Chief Minister during the reply on his supplementary Question regarding problem of shortage of water in his area.  
He also made allegations against the Government.  
Members of the Ruling Party stood up on their seats and objected.  
Members of BJP also stood up on their seats and started exchanging arguments with the Members of Ruling Party.  
Pandemonium in the House.

**Question Hour:** Replies to starred questions No.01 to 04, 06 to 10, 12 to 20 and un-starred questions No. 01 to 78 were placed on the table.

7. 2.30 PM **The Chair adjourned the House for 40 minutes due to disturbance in the proceedings.**

8. 3.12 PM **House reassembled.  
Hon'ble Speaker in Chair.**

9. 3.13 PM **Special Mention (Rule 280):**

Following Members raised matters under Rule 280:

1. Shri Mohan Singh Bisht
2. Shri Veer Singh Dhingan
3. Dr. Jagdish Mukhi
4. Shri Sunil Kumar Vaidya
5. Shri Sahab Singh Chauhan (Minister of Education intervened.)
6. Shri Sat Prakash Rana (Chief Minister intervened.)
7. Shri Shyam Lal Garg (Hon'ble Speaker intervened.)
8. Shri Ramesh Bidhuri
9. Ch. Surender Kumar
10. Shri O.P. Babber
11. Shri Kulwant Rana

12. Ch. Bharat Singh

10. 4.04PM

**Presentation of Reports:**

1. Shri Kanwar Karan Singh presented the Thirteenth Report of Business Advisory Committee.
2. Shri Kanwar Karan Singh presented the Thirteenth Report of Committee on Private Member's Bills & Resolutions.

11. 4.05 PM

**1. Smt. Sheila Dikshit, Chief Minister** laid the copies of following papers

(English & Hindi Version):

- (i) Notification No. F.12/01/2010/AR/14097-14256/C dated 31.12.2012 regarding appointment of Shri Parveen Kumar Tripathi as Chairman, Public Grievances Commission and Advisor to Govt. of NCT of Delhi on "Reforms and Innovation" in Governance for a period of 05 years from the date of his joining or till he attains the age of 65 years, whichever is earlier.
- (ii) Explanatory Memorandum of action taken by the Government of NCT of Delhi on the special report dated 17/07/2012 of the Lokayukta, in complaint No. C-1144/Lok/2011 in the matter of Suo motu cognizance of a Press Report Titled "Sting Operation Ke Baad Parshadon Mein Macha Hadkamp" which appeared in "Nav Bharat Times" dated 07/12/2011 and in the matter of inquiry u/s 7 read with sec 2 (b) of the Delhi Lokayukta and Uplokayukta Act, 1995, in respect of conduct of Shri Ajit Singh Tokas, Ex-Municipal Councillor, respondent, under sub-section 3 of Section 12 of the Delhi Lokayukta and Uplokayukta Act, 1995.

12. 4.06 PM

**2. Shri Ramakant Goswami, Minister of Transport** laid the copies of following papers (English & Hindi Version):

(i) Notification No. 11 (N.C.T.D.No.188) issued under No. CEO/EL.G./102(9)/2008/Pt.File/28329 dated 9<sup>th</sup> November, 2012 containing ECI Notification dated 15<sup>th</sup> October, 2012 regarding appointment of Electoral Registration Officer of the Assembly Constituency in the National Capital Territory of Delhi.

(ii) Notification No. 11 (N.C.T.D.No.188) issued under No. CEO/EL.G./102(9)/2008/Pt.File/28330 dated 9<sup>th</sup> November, 2012 containing ECI Notification dated 15<sup>th</sup> October, 2012 regarding appointment of Returning Officer of the Assembly Constituency in the National Capital Territory of Delhi.

(iii) Notification No. 10 (N.C.T.D.No.182,186) issued under No. CEO/EL.G./102(8)/2012/27101 dated 5<sup>th</sup> November,

2012 containing ECI Notification dated 10<sup>th</sup> October, 2012 regarding amendment to its Notification No. 56/2011/PPS-II, dated 28-12-2011.

(iv) Notification No. 10 (N.C.T.D.No.182,186) issued under No. CEO/EL.G./101(2)/2012/Pt.File/28023 dated 8<sup>th</sup> November, 2012 containing ECI Notification dated 31<sup>st</sup> October, 2012 regarding extension of period for filling claims and objections upto 20<sup>th</sup> November, 2012 (Tuesday) for all Assembly Constituencies in NCT of Delhi for the ongoing Special Summary Revision of electoral rolls w.r.t 01-01-2013 as the qualifying date.

(v) Notification No. 12 (N.C.T.D. No. 200) issued under No. CEO/EL.G/102(8)/2012/31410 dated 26<sup>th</sup> November, 2012 containing ECI Notification dated 5<sup>th</sup> November, 2012 regarding amendment to its Notification No.56/2011/PPS-II, dated 28-12-2011.

13. 4.07 PM **Introduction of Bill:**  
Smt. Sheila Dikshit, Chief Minister introduced "The Delhi Water Board (Amendment) Bill, 2013" (Bill No. 01 of 2013) with the leave of the House.
14. 4.09 PM **Shri Anil Bhardwaj, Chairman, Select Committee on Delhi Marriage Registration Bill, 2012** moved the following motion:  
"This House moves that the presentation of the Report of Select Committee on Delhi Marriage Registration Bill, 2012 be extended up to the first sitting of the next session".  
The Motion was put to vote and adopted by voice vote.
15. 4.10 PM **House adjourned for tea break.**
16. 4.47 PM **House reassembled.**  
**Hon'ble Speaker in Chair.**
17. 4.48 PM **Motion of Thanks on Lt. Governor's Address:**  
Dr. Narender Nath moved the following Motion:  
"That this House expresses its gratitude to Hon'ble Lt. Governor for his address delivered to the Assembly on 13<sup>th</sup> March, 2013."  
Shri Naseeb Singh seconded the Motion.
18. 6.08 PM **House adjourned up to 2.00 PM on 15<sup>th</sup> March, 2013.**

**Delhi**  
**14<sup>th</sup> March, 2013**

**P.N.Mishra**  
**Secretary**